

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/I/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

**The Judicial Commissioner,
Ranchi.**

Ref:- Your Letter No. 5473 dated 07.12.2018 & this Court's Letter No. 4552/Apptt. dated 22.11.2018.

Sub.:- Regarding exemption of one Judicial Officer from each Cadre i.e. District Judge, Civil Judge (Sr. Div.) and Civil Judge (Jr. Div.) from attending East Zone-I "Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities"[P- 1146] scheduled to be held on 22nd & 23rd December, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to exempt one Judicial Officer from each Cadre i.e. District Judge, Civil Judge (Sr. Div.) and Civil Judge (Jr. Div.) from attending the above mentioned Conference scheduled to be held on **22nd & 23rd December, 2018 at Judicial Academy Jharkhand, Ranchi**, who will be detained on the said dates at the headquarters.

Accordingly, you are directed to detain one Officer each from all the Cadres, who will be present at the headquarters for the purpose of remand and hearing of urgent Criminal matter.

This is for your information and needful at your end.

Yours faithfully
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 4964 /Apptt.

Dated, Ranchi, the 18/12/18

Copy forwarded for information & needful to:-

1. The Director, Judicial Academy Jharkhand, Ranchi with reference to this Court's letter under Memo No. 4553 / Apptt. dated 22.11.2018,
2. The Director, NJA, Bhopal,
3. Sri K. Uthirapathy, Registrar (Administration), NJA, Bhopal,
4. Sri Rajesh Suman, Asst. Professor, NJA, Bhopal,
5. Sri Rahul Ishwar Sonawane, Research Fellow, NJA, Bhopal,
- ✓ 6. The C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


Registrar (Administration)

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File No. XXII(6)/NJA/I/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

**The Principal District & Sessions Judges,
Ramgarh & Khunti.**

Ref:- This Court's Letter No. 4552/Apptt. dated 22.11.2018.

Sub.:- Regarding exemption of one Judicial Officer from each Cadre i.e. District Judge, Civil Judge (Sr. Div.) and Civil Judge (Jr. Div.) from attending East Zone-I "Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities"[P- 1146] scheduled to be held on 22nd & 23rd December, 2018 at Judicial Academy Jharkhand, Ranchi.

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Registrar (Administration)